

[English]

**Non-use of Nuclear Weapons**

2668. DR. PARSHURAM GANGWAR:  
SHRI PHOOL CHAND VERMA:

Will the PRIME MINISTER be pleased to state:

(a) whether India propose to call for an international convention on non-use of nuclear weapons and a freeze on production of such weapons to make the World free of nuclear weapons by the end of the century;

(b) if so, the details thereof;

(c) whether the issue of access and use of nuclear technology for peaceful purposes was discussed during the recent NAM Summit in Jakarta; and

(d) if so, the consensus reached on the issue?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b). At the 47th Session of the United Nations General Assembly, India tabled a resolution "Convention on the prohibition of the Use of Nuclear Weapons". The resolution was adopted by the First Committee by 97 votes; 21 countries voted against while 19 countries abstained on the resolution. India also co-sponsored a resolution "Nuclear Arms Freeze" which was adopted by the First Committee by 92 votes; 18 countries voted against while 28 countries abstained. Both resolutions are in keeping with the Action Plan for a Nuclear Weapon Free World and Non-Violent World Order, presented by India in 1988 at the Third Special Session of the UN General Assembly devoted to Disarmament.

(c) Yes, Sir.

(d) The Final Document for the Tenth Conference of Heads of States or Government of Non-Aligned countries held at Jakarta *Inter-Alia* urges States "to ensure the availability of nuclear materials, equipment and technology for peaceful purposes on a non-discriminatory, predictable and long term basis".

**Model U.N. Law on Arbitration**

2669. PROF. RITA VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have since decided to adopt the Model U.N. Law on Arbitration; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) No, Sir.

(b) Does not arise.

**Efforts to Increase the Horticulture Exports**

2670. SHRISOBHANA DREEESWARA VADDE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to increase the exports of horticulture items;

(b) if so, the details thereof;

(c) whether the Small Farmers Business Consortium is going to be associated in this field; and

(d) the specific plans relating to State of Andhra Pradesh in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) to (d). The steps taken to boost exports of horticulture items include an export enhancement programme aimed at improving infrastructural facilities, promotion of export oriented production, market development measures etc. No specific agency-wise and State-wise plans have been drawn up in this regard.

#### Cases of Atrocities on Women

2671. SHRI SULTANPURI: Will the PRIME MINISTER be pleased to state:

(a) the number of criminal cases in regard to atrocity against women pending in the High Courts, State-wise; and

(b) the number of such cases decided during 1991 and 1992?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS: (SHRI H.R. BHARDWAJ): (a) and (b). The information is being collected and will be laid on the Table of the House.

#### Development of Khadi and Village Industries in Assam

2672. SHRI PROBIN DEKA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated any Scheme for development of Khadi and Village industries in Assam;

(b) whether any financial assistance has been provided for the purpose during 1991-92 and for the current year; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRICULTURE AND RURAL INDUSTRIES) (PROF. P.J. KURIEN): (a) to (c). Khadi & Village Industries Programmes in Assam State are being implemented by the State KVIB, 35 registered institutions and 296 cooperatives. Financial assistance is being provided as per the pattern of assistance approved by the KVIC. During 1991-92 and in the current year funds have been disbursed allotted by KVIC as mentioned below:

(Rs. in Crores)

Year	Khadi Grant	Village Industries Loan
1991-92 (disbursed)	0.57	0.61
1992-93 (Allotted)	0.16	1.18

(Excluding provision for sales rebate on Khadi & polyvastra).

[Translation]

DR. SUDHIR RAY:

#### Import of Edible Oil

2673. KUMARI VIMLA VERMA:

Will the PRIME MINISTER be pleased to state: